

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KULDEEP ANAND
H.NO.-459, POCKET-B-4, SECTOR- 8, ROHINI, DELHI,
110085

Roll No - 2101

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE SHRI RAMANAND SHASTRI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

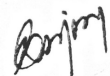
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHAILENDRA KUMAR
BLOCK NO.- 06, HOUSE NO.- 196-197, TRILOK PURI,
DELHI, 110091

Roll No - 2102

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. RAGHUVAR DAYAL

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR
H.NO. 55/3, MOHALLA GANDHI NAGAR, REWARI,
HARYANA, 123401

Roll No - 2103

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. DHARAM PAL

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
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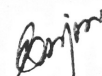
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHNA KANT MISHRA
H.NO.- 56/68, GENERAL GANJ, UTTAR PRADESH,
208001

Roll No - 2104

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE HIRA LAL MISHRA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
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Signature of Candidate :-

Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
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Candidate's Name & Address

MR. PRAKHARANSHU MISHRA
143/2, BABU PURWA COLONY, KIDWAI NAGAR,
UTTAR PRADESH, 208023

Roll No - 2105

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI JAGDISH NARAYAN MISHRA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2106

Candidate's Name & Address

MR. PRADEEP KUMAR
SE-74, SHASTRI NAGAR, UTTAR PRADESH, 201002

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JAGPAL SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
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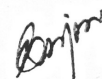
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Date :

Roll No. :-.....

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**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDRA SINGH
D-78, MADANPURA, NEAR OIL MILL GATE
MODINAGAR, UTTAR PRADESH, 201204

Roll No - 2107

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PREM DAS SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
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Candidate's Name & Address

MR. AMBRISH KUMAR PANDEY
C/O. SRI SURESH KUMAR SINGH ES-1/426, SITAPUR
ROAD SCHEME ALIGANJ SECTOR-A, UTTAR
PRADESH, 226021

Roll No - 2108

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJ DUTT PANDEY

Examination Centre :

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**HIGH COURT OF CHHATTISGARH
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**Written Examination of District Judges (Entry Level) 2020
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Candidate's Name & Address

MR. PRADEEP KRISHNA PANDEY
C-51, ALKAPURI, SECTOR-C, ALIGANJ, UTTAR
PRADESH, 226024

Roll No - 2109

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM NARESH PANDEY

Examination Centre :
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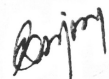
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHANTI BHUSHAN UPADHYAYA
C/O. DADAN PANDEY N 1/19 DALMIYA KOTHI NAGWA
LANKA, UTTAR PRADESH, 221005

Roll No - 2110

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHAIRAW NATH UPADHYAYA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINAY TEWARI
HOUSE NO.- 106/72, GANDHI NAGAR, UTTAR
PRADESH, 208012

Roll No - 2111

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE R.C. TEWARI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAVEEN SINGH
FLAT NO.- 4, GROUND FLOOR, HOUSE NO. 63, BER
SARAI HAUZ KHAS, DELHI, 110016

Roll No - 2112

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI DEO MUNI SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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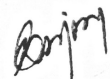
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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAIDEV SINGH AWANA
CH.NO.-318, DISTRICT & SESSIONS COURT, GAUTAM
BUDDHA NAGAR PREMISES, SURAJPUR, UTTAR
PRADESH, 201306

Roll No - 2113

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHYAM SINGH AWANA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

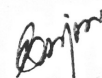
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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DEEPA
C-106, GANDHI VIHAR NEAR MUKHARJI NAGAR,
DELHI, 110009

Roll No - 2114

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI SHAM LAL

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEBENDRA KUMAR
R/O- NAGALA SEWA, P/O-K.G.W. SASNI, UTTAR
PRADESH, 202139

Roll No - 2115

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI VIKRAM SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RANJANA PRAJAPATI
H.NO.- 911, SECTOR- 15, VASUNDHARA, UTTAR
PRADESH, 201012

Roll No - 2116

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI MANOJ KUMAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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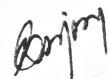
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV MITTAL
M- 99 (2ND FLOOR), PREM NAGAR, UTTAM NAGAR,
UTTAR PRADESH, 110059

Roll No - 2117

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SANT LAL MITTAL

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV KUMAR
H.NO.- 777A/12, GALI NO. 1, RAM NAGAR COLONY,
NEAR THANESAR RAILWAY STATION, HARYANA,
136118

Roll No - 2118

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHER SINGH

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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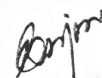
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I.....Son/wife/daughter of Shri
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT
FLAT NO.- 61. R- BLOCK, INDIABULLS CENTRUM
PARK, SECTOR- 103, HARYANA, 122006

Roll No - 2119

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI KAMESHWAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

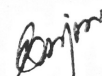
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HEMANT
H.NO.- 23, SECTOR- 13, EXTENSION URBAN ESTATE,
HARYANA, 132001

Roll No - 2120

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHAMLAL

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER


8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP KUMAR SINGH
1/7, DEWASISH, BHAWAN CHANDRA LODGE, B.K.
BANERJI, ROAD, NEW KATRA, UTTAR PRADESH,
211002

Roll No - 2121

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HUBEDAR SINGH

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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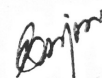
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIPIN KUMAR
VILLAGE- NAYA GAON, PO- HARPAL, UTTAR
PRADESH, 247001

Roll No - 2122

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI VIKRAM SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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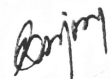
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL NAGAR
CH. NO.- 627, GALI NO.- 15, DISTRICT AND SESSIONS
COURT COMPOUND, SURAJPUR, GRT. NOIDA, UTTAR
PRADESH, 201306

Roll No - 2123

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. VIJAY KUMAR NAGAR

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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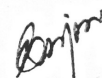
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2124

Candidate's Name & Address

MR. AMJAD ALI
G- 124/3 , DILSHAD COLONY, JHILMIL, DELHI, 110095

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. ISHAQ ALI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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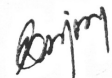
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SATENDRA KUMAR SRIVASTAVA
H.NO.- 604F, MO- AZAD NAGAR EAST, PO- SHIVPURI
NEW COLONY, UTTAR PRADESH, 273016

Roll No - 2125

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHAGWAT LAL SRIVASTAVA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHARWAN KUMAR TRIPATHI
VILLAGE- BANAULI, PO-BHAISHALA, PS- SAHJANWA,
UTTAR PRADESH, 273209

Roll No - 2126

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI OM PRAKASH TRIPATHI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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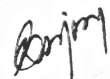
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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NILENDRA NARAYAN RAY
AK- 136, SECTOR- II, SALT LAKE, KOLKATA, WEST
BENGAL, 700091

Roll No - 2127

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RANENDRA NARAYAN RAY

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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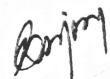
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2128

Candidate's Name & Address

MR. ADESH KUMAR
1679- JANAKPURI,, UTTAR PRADESH, 251001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI ASHOK KUMAR SHARMA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

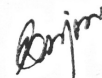
8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHOK KUMAR SINGH
A- 159, GAMBHIR FLATS, BATRA GALI, SANT NAGAR ,
BURARI, DELHI, 110084

Roll No - 2129

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. A.K. SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DIPIKA MALHOTRA
206-A-JEEWAN NAGAR, OPP. MAHARANI BAGH,
DELHI, 110014

Roll No - 2130

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI B.M. MALHOTRA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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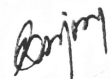
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HEMANT KUMAR SRIVASTAVA
A- 172, SECOND FLOOR, NEHRU VIHAR, NEAR
TIMARPUR, DELHI, 110054

Roll No - 2131

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SUDAMA LAL SRIVASTAVA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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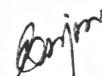
8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR
VILL- JURAIYAPUR, PO- KATAWAN, UTTAR PRADESH,
228001

Roll No - 2132

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI OM PRAKASH UPADHYAY

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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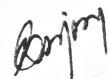
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Issuing Authority



Registrar General

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AKHILESH KUMAR MISHRA
SHANTI BHAWAN, OM NAGAR, NEAR DURGA
MANDIR BAGH, RAJPUR, UTTAR PRADESH, 228001

Roll No - 2133

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI OM PRAKASH

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Place :

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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARSH BARDHAN CHOUBEY
258 A, PRAGYA APARTMENT TAGORE TOWN,
ALLAHABAD, UTTAR PRADESH, 211002

Roll No - 2134

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI ACHUTA NAND CHOUBEY

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURYA NARAYAN MISHRA
116-KA, SHAKTI NAGAR, NEAR FOUR POLE, UTTAR
PRADESH, 226016

Roll No - 2135

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI AYODHYA PRASAD MISHRA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
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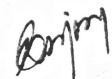
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR CHAUBEY
WARD NO.- 12, 56 DAFAI, KHONGAPANI,
CHHATTISGARH, 497447

Roll No - 2136

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SARYU CHAUBEY

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

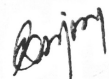
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHEMAD FASIUZAMA
CHAMBER NO. K-24, GATE NO. 2, TIS HAZARI
COURTS, , DELHI, 110054

Roll No - 2137

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE MOHEMAD ELIYAS

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MAYUR VIKRAM CHANDRA
SHAHJAHANPUR HOUSE 4/36, JAIL ROAD, , UTTAR
PRADESH, 202001

Roll No - 2138

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRI SURESH CHANDRA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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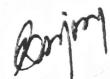
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJIT KUMAR SINGH
R/7, HOUSE NO.- 47, RAMA VALLEY COLONY, RAIPUR
ROAD, , CHHATTISGARH, 495001

Roll No - 2139

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SRI GOPAL SINGH THAKUR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUNENDRA SINGH
H.NO.- 261, SHANTI NAGAR, PO- SAROJINI NAGAR,
NEAR LALCHAN VIDHYA MANDIR, KANPUR ROAD,,
UTTAR PRADESH, 226008

Roll No - 2140

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SURENDRA SINGH

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Paper I LAW

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR BAJPAI
P/9, LAXMIPURAM, NEAR JUNIOR DPS SCHOOL, EKTA
CHOWK, VIJAY NAGAR, , MADHYA PRADESH, 482002

Roll No - 2141

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ASHOK KUMAR BAJPAI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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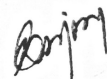
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJNISH KUMAR
H.NO.- 2/5/154, KANDHARI BAZAR, RIKABGANJ,,
UTTAR PRADESH, 224001

Roll No - 2142

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM BALI SRIVASTAVA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR SRIVASTAV
PRITHVIPURAM, SAMRITI-VIHAR, AHIMAMAU,
SULTANPUR ROAD, , UTTAR PRADESH, 226002

Roll No - 2143

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHIV BAKSH LAL

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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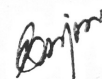
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIBHUTI NARAYAN SINGH
110/131E, OLD KATRA,, , UTTAR PRADESH, 211002

Roll No - 2144

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE RAM DEO SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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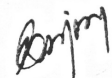
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I.....Son/wife/daughter of Shri
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Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. REKHA JAISWAL
C/O DR. SHUSHMA TIWARI, 513114 D/12 KRISHA
BIHAR COLONY, SULEM SARAY , SERVANI MOD, ,
UTTAR PRADESH,

Roll No - 2145

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MR. MADAN MOHAN JAISWAL

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

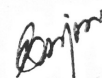
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV KAMAL
41/A, KAMAL KUNJ, TEACHERS COLONY MANGO,
DIMNA ROAD, , JHARKHAND, 831012

Roll No - 2146

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LAL BAHADUR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Photograph

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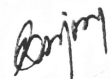
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DINESH KUMAR YADAV
G- 2, PP QUARTER IN FRONT OF AJK POLICE STATION,
KOTHIBAZAR, HOSANGABAD, , MADHYA PRADESH,
461001

Roll No - 2147

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SABHA PATI YADAV

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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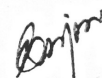
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEK MISHRA
H.NO.- 65/128, MOTI MAHAL, KANPUR NAGAR, ,
UTTAR PRADESH, 208001

Roll No - 2148

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI PREM CHANDRA MISHRA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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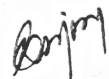
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KUMAR UPADHYAY
VILLAGE- BAJAHA, PO- KACHHWA BAZAR,, UTTAR
PRADESH, 231501

Roll No - 2149

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI HIRA LAL UPADHYAY

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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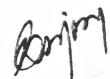
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LAXMI PRASAD KURMI
JAGDISH WARD, GARHAKOTA, , MADHYA PRADESH,
470229

Roll No - 2150

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMSEVAK KURMI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. GEETA PAL
1/4649/52A, NEW MODERN SHAHDARA, GALI NO.- 3,
MANDOLI, ROAD, SHAHDARA, , DELHI, 110093

Roll No - 2151

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI YADRAM PAL

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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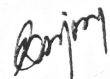
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMARJEET SINGH
26, VIDYA SAGAR APARTMENTS, PLOT NO. 34,
SECTOR 6, DWARKA,, DELHI, 110075

Roll No - 2152

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MAHABIR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM KUMAR
H.NO.- 54A, 2ND FLOOR, FRIENDS ENCLAVE,
RAJENDER PARK, NANGLOI, , DELHI, 110041

Roll No - 2153

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. GIRISH KUMAR VERMA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JOGENDRA SINGH
H- 504, FRIENDS APARTMENT, I.P. EXTN.
PATRARGANJ, , DELHI, 110092

Roll No - 2154

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JAGJAHIR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHHATRADHARI RAI
H.NO.- 20, GALI NO.- 22, BLOCK- B, KAUSHIK
ENCLAVE, BURARI,, DELHI, 110084

Roll No - 2155

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHHABINATH RAI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

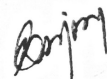
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Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BINAY KUMAR SINGH
193, ANDUL ROAD, RHE BLOCK- BF-1, FLAT- 7,, , WEST
BENGAL, 711109

Roll No - 2156

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KAMESHWAR PRASAD SINGH

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR
H.NO.- 4668/8, GALI NO.- 112,B- BLOCK, SANT NAGAR
BURARI, , DELHI, 110084

Roll No - 2157

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. SURENDRA KUMAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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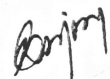
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PAWAN KUMAR GUPTA
4, STATION ROAD, GAJANAN APARTMENT, 2ND
FLOOR, FLAT NO. 202, LILUAH, , WEST BENGAL,
711204

Roll No - 2158

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SHANKAR PRASAD GUPTA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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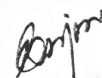
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Paper I LAW

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BIJENDRA SINGH NAGAR
CH. NO- 414, DIST. AND SESSIONS COURT GAUTOM
BUDH NAGAR, SURAJPUR,, UTTAR PRADESH, 201306

Roll No - 2159

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMKISHAN NAGAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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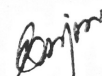
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Paper II LAW

Issuing Authority



Registrar General

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Place :

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUBHASH SINGH
H.NO.- 352, M.I.G. AVADHPURI COLONY, AMANIGANJ,
, UTTAR PRADESH, 224001

Roll No - 2160

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE TAPESHWAR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SUDHA SAGAR
CHEMBER NO. 92, CIVIL COURT RAJNAGAR, , UTTAR
PRADESH, 201002

Roll No - 2161

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI LOKESH KUMAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. BANDANA KUMARI
LAKHIMATA COLLIERY OFFICER, NIRSA, ,
JHARKHAND, 828205

Roll No - 2162

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI AMAR NATH TEWARY

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

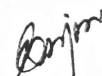
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANUJ KUMAR GARG
OPP- STATE BANK OF INDIA, NIWARI TOWN, NIWARI,
, UTTAR PRADESH, 201204

Roll No - 2163

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. MAHESH CHAND GARG

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NIRAJ KUMAR TIWARI
143/27M/15, SHIVAM COLONY, CHAK LAL
MOHAMMAD, NAINI, , UTTAR PRADESH, 211008

Roll No - 2164

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAMA KANT TIWARI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJAI KUMAR SRIVASTAVA
H.NO.- 197, MANAS VIHAR COLONY, PADRI BAZAR, ,
UTTAR PRADESH, 273014

Roll No - 2165

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LALIT KISHOR LAL SRIVASTAVA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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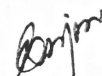
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. PUJA SHARMA
RAILWAY MALL GODAM ROAD SAINI NAGAR,
KHATAULI, , UTTAR PRADESH, 251201

Roll No - 2166

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI MEGH PAL SINGH SHARMA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. KRISHNA KUMAR CHATURVEDI
OFFICE OF THE DEPUTY DIRECTOR PROSECUTION
CAMPUS, KONDAGAON,, CHHATTISGARH, 494226

Roll No - 2167

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SRI HARPHOOL CHATURVEDI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKASH KUMAR PANKAJ
FLAT 204, MANORMA SHAMBHU SHREE,
APARTMENT, BEHIND RAJNIGANDHA APRT., HP
PETROL PUMP, SADAKAT ASHRAM,, BIHAR, 800010

Roll No - 2168

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BIMAL KUMAR SHRIWASTAVA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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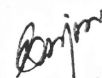
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJEET SINGH YADAV
VILL AND PO- TOFAPUR, TEH- MAWANA, , UTTAR
PRADESH, 250401

Roll No - 2169

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SRI DHARAM VIR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Date :

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PAWAN KUMAR SHARMA
H.NO.- 627, LAXMAN PURI, NEAR DURGA MANDIR,
MEERUT CITY, , UTTAR PRADESH, 250002

Roll No - 2170

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM GOPAL SHARMA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH NAGAR
CH NO.- 445, GALI NO.- 10, DISTRICT AND SESSIONS
COURT COMPOUND SURAJPUR, , UTTAR PRADESH,
201306

Roll No - 2171

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI ASHA RAM

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

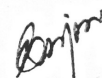
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMARJIT SINGH
H.NO.- 2258/10, FAUJI MOHALLA, STREET NO. 3, NEAR
BUS STAND,, PUNJAB, 141003

Roll No - 2172

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI CHANAN SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJEEV KUMAR SRIVASTAVA
474/99 B , PURA DALEL, ALLAPUR, , UTTAR PRADESH,
211006

Roll No - 2173

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BANSI DHAR SRIVASTAVA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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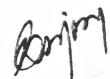
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MALLIKA SAXENA
HIG H11, AWAS VIKAS SCHEME NO. 1 , KALYANPUR, ,
UTTAR PRADESH, 208017

Roll No - 2174

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI JAI PRAKASH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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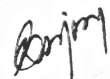
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Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIV KUMAR
H. NO.- 485, PHASE- 1, URBAN ESTATE, DUGRI, ,
PUNJAB, 141013

Roll No - 2175

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DEV RAJ

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. LAXMINARAYAN GAHARWAR
DEPUTY DIRECTOR, PROSECUTION OFFICE DISTRICT
AND SESSION COURT COMPOUND, , CHHATTISGARH,
49001

Roll No - 2176

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI RAMBALI GAHARWAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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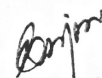
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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YOGENDRA JAIN
58, GOVERDHAN COLONY, N.S. RD. SODALA,,
RAJASTHAN, 302019

Roll No - 2177

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. CHETAN LAL JAIN

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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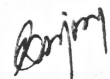
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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NIKHIL KUMAR THAKUR
VILL AND PO- SAMBALPUR, TEH-
BHANUPRATAPPUR, , CHHATTISGARH, 494635

Roll No - 2178

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI MR. GAJANAN SINGH THAKUR

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SEEMA PANDEY
FLAT NO- 244 SHRI KRISHANA APARTMENT, BLOCK -
J ROHNI SECTOR -16, NEW DELHI,, DELHI, 110089

Roll No - 2179

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI UMANG SHUKLA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TULSI SINGH YADAV
H.N. 10/1 HANS ENCLAVE MASZID WALI GALI
GURUGRAM HARYANA, HARYANA, 122001

Roll No - 2180

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BANWARI LAL

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR GUPTA
VILL.- LONAPUR ,NEAR S.D. ATTA CHAKKI BLOK
-CHINHAT , UTTAR PRADESH, 226028

Roll No - 2181

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHYAM SUNDER GUPTA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SRI BALLABH SHARAN
FLAT NO. 103 UNITY APARTMENT POCKET -23,
SECTOR -24 ROHINI,, DELHI, 110085

Roll No - 2182

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE BAIDEHI SHARAN

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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PAPER

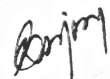
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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRASHANT KUMAR MANIKPURI
S/O SATYA PRAKASH MANIKPURI SHARDA CHOWK
GARIABAND ,, CHHATTISGARH, 493889

Roll No - 2183

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SATYA PRAKASH MANIKPURI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPAK GUPTA
S.H- 242 SHASTRI NAGAR,, UTTAR PRADESH, 201002

Roll No - 2184

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRI MAHESH CHANDRA GUPTA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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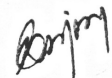
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Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. DR. SARITA KUMARI
SECTOR-D HOUSE NO 47 RAJIV NAGAR NEAR B.J.S., ,
RAJASTHAN, 342001

Roll No - 2185

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI MAHIPAL SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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8:00 A.M. to 11:00 A.M.

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2186

Candidate's Name & Address

MR. ABHISHEK PAREEK
H.NO. 893 SECTOR 14 , HARYANA, 121007

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI O.P. SHARMA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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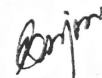
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHHAVI KANT VASHISTHA
S.J. 10/103 SUGAM VIHAR KALINDIPURAM, , UTTAR
PRADESH, 211002

Roll No - 2187

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HARI PRAKASH VASHISTHA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAGDISH SHARMA
JAGRITI PUBLIC SCHOOL GAURA NAGAR-3
VRINDAVAN, UTTAR PRADESH, 281121

Roll No - 2188

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE RAM DAS SHARMA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2189

Candidate's Name & Address

MR. GAURAV SOLANKI
RU-111 PITAMPURA, DELHI, 110088

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHER SINGH SOLANKI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

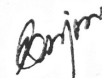
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RUPESH KUMAR NIGAM
EWS 480 K.D.A. COLONY DAHELI SUJANPUR P.O.
C.O.D., UTTAR PRADESH, 208013

Roll No - 2190

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SHYAM BIHARI NIGAM

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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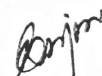
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NIRANJAN MISHRA
H.NO. 171 BLOCK D-1 STREET NO. 5 BALJEET VIHAR
NITHARI EXTN. , DELHI,

Roll No - 2191

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHRI LALAN MISHRA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PARTH PRITAM
VILLAGE TIWARI POST ROHUA, , UTTAR PRADESH,
277211

Roll No - 2192

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LALJEE RAI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. OM PRAKASH PATHAK
60 E RAJEEV VIHAR NAUBASTA, UTTAR PRADESH,
208021

Roll No - 2193

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE JAGDISH NARAYAN PATHAK

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Photograph

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Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2194

Candidate's Name & Address

MR. BIRJESH KUMAR KASHYAP
5/308 CHIRANJIV VIHAR , UTTAR PRADESH, 201001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BHAGWAT SINGH KASHYAP

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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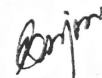
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARVIND KUMAR SINGH
SA. 17/128-A-6 GANPAT NAGAR COLONY PAHARIYA,,
UTTAR PRADESH, 221007

Roll No - 2195

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHARDA PRASAD SINGH

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Photograph

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SARNAM SINGH
15/271 CIVIL LINES VEDIC ACADEMY, UTTAR
PRADESH, 208001

Roll No - 2196

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SHANKER SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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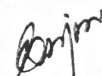
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AFZAL AHMED
CHAMBER NO. 945 CIVIL COURT RAJNAGAR, , UTTAR
PRADESH, 201002

Roll No - 2197

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JANG MOHAMMED

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAKESH KUMAR UPADHYAY
548 BAGHAMBARI GADDI ALLAPUR,, UTTAR
PRADESH, 211006

Roll No - 2198

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DAYA SHANKER UPADHYAY

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEVENDRA PRASAD YADAV
H.NO. D54/124A-6 RAMKUND JADDUMANDI POST
LUXA,, UTTAR PRADESH, 221010

Roll No - 2199

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GOPI NATH YADAV

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRAMOD RANJAN
N-404 AVAS VIKAS NO-1 KESHAVPURAM, , UTTAR
PRADESH, 208017

Roll No - 2200

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LAL CHANDRA SHARMA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PARVEZ ALAM
H.NO. 763 GALI BISATYAN SARAI BEHLEEM,, UTTAR
PRADESH, 250002

Roll No - 2201

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHAHABUDDIN

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

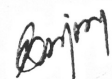
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHD. PARVEZ
H.NO. 1 KAYASTHWARA KHURJA, , UTTAR PRADESH,
203131

Roll No - 2202

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MOHD. SAID

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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PAPER

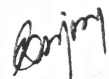
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY VIKRAM SINGH
131 SHOBHA SADAN NEW CIVIL LINE DR SINHA
LANE PIHANI CHUNGI, UTTAR PRADESH, 241001

Roll No - 2203

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PYAR BUX SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. ARCHANA BHATT
FAZILGANJ UMARIA WARD NO 4 UMARIA, MADHYA
PRADESH, 484661

Roll No - 2204

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI ATRI BHATT

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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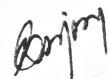
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Registrar General

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Place :

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AJAY KUMAR SHUKLA
HOUSE NO 7X SHIVPURI COLONY GOVINDPUR ,
UTTAR PRADESH, 211004

Roll No - 2205

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHANDRA BHAL SHUKLA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPAK DIXIT
H.NO- 424 ALOOTHOK BAWAN CHUNGI POST
HARDOI,, UTTAR PRADESH, 241001

Roll No - 2206

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JAY SHANKAR PRASAD DIXIT

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAURAV SRIVASTAVA
94 DILKUSHA PARK NEW KATRA,, UTTAR PRADESH,
211002

Roll No - 2207

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI RAJENDRA SRIVASTAVA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAM NARESH SHUKLA
VILL AND POST-BEHTA SADHAI,, UTTAR PRADESH,
241001

Roll No - 2208

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM AVTAR SHUKLA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SUMAN LATA
H.N.-30, GALI NO.-1, MOHALLA- SUDAMAPURI, POST-
GOVINDPURI, MODINAGAR, , UTTAR PRADESH,
201201

Roll No - 2209

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI DHARAM SINGH

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Date of Examination : 14th November, 2021

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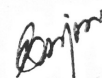
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Paper I LAW

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GYANENDRA PRATAP SINGH
B-1/8, TATA STEEL, BETA - 2, GREATER NOIDA, UTTAR
PRADESH, 201308

Roll No - 2210

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM LAL SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. REENA PRAJAPATI
46 - ANAND VIHAR - A, BENAR ROAD DADI KA
PHATAK JHOTWADA,, RAJASTHAN, 302012

Roll No - 2211

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI INDRESH KUM. KAPUPRA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV KAPOOR
E-31, BEHIND CHURCH MANDAKINI COLONY, KOLAR
ROAD, , MADHYA PRADESH, 462042

Roll No - 2212

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KAILASH NARAYAN KAPOOR

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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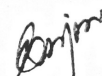
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASHOK KUMAR CHAUBEY
5B/B-21 VRINDAVAN COLONY RAI BARELI ROAD
TELIBAGH,, UTTAR PRADESH, 226029

Roll No - 2213

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI RAM CHAUBEY

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Date of Examination : 14th November, 2021

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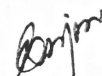
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUDEEP PRATAP VARMA
32, TALLUQUEDAR, RESIDENCE, SHRIVIHAR
COLONY, LASHKAR, , MADHYA PRADESH, 474012

Roll No - 2214

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHILENDRA PRATAP VARMA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. NEELAM YADAV
145, RAMPURAM, NEHRU - SAMITI P.A.C. ROAD
SHYAM NAGAR KANPUR NAGAR, , UTTAR PRADESH,
208013

Roll No - 2215

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE MAHADEO PRASAD YADAV

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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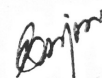
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUNIL KUMAR SHARMA
15/954, NEHRU NAGAR SHUKLAGANJ,, UTTAR
PRADESH, 209861

Roll No - 2216

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHUVENESHWAR DATT SHARMA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHLOK SRIVASTAVA
F-3B, BLOCK NO. 40, FLAT NO. 302, SECTOR - 27, NAVA
RAIPUR, CHHATTISGARH, 492015

Roll No - 2217

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SATAYA PRAKASH SRIVASTAVA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH MISHRA
WARD NO. 1 SONBARSA, BUXAR, P.O. - SONBARSA,
BIHAR, 802118

Roll No - 2218

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI GUPTESHWAR MISHRA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANKIT SAXENA
H.NO. - 4/A, ALKAPURI COLONY, CITY CENTER, ,
MADHYA PRADESH, 474011

Roll No - 2219

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PANKAJ SAXENA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALOK KUMAR
410/1 GARULPAR RASARA KOTHI NEAR B.J.P. OFFICE
WARD NO. 12 TEHSIL AND P.O.- DEORIA,, UTTAR
PRADESH, 274001

Roll No - 2220

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI KANHIIYA LAL VERMA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

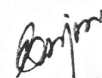
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANURAG CHAUHAN
H.NO. - 7-X, SHIVPURI COLONY GOVINDPUR, UTTAR
PRADESH, 211004

Roll No - 2221

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RANDHIR SINGH CHAUHAN

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PUNEET MOHAN
3A/31 AZAD NAGAR KANPUR NAGAR, UTTAR
PRADESH, 808002

Roll No - 2222

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI C.M. SRIVASTAVA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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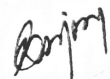
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MAYANK BAJPAI
B-405, COSMOVALLEY, SIROL ROAD, NEW CITY
CENTER, MADHYA PRADESH, 474006

Roll No - 2223

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MAHESH PRASAD BAJPAI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NASIR AHMED
H.NO. 283 SECTOR 11 SHASTRI NAGAR, UTTAR
PRADESH, 250004

Roll No - 2224

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MUZAFFAR ALI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Registrar General

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Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2225

Candidate's Name & Address

MR. ISHWER CHANDRA JHA
AT. P.O. BAIJANI P.S. JAGDISHPUR, BIHAR, 812005

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI PREM SHANKER JHA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

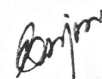
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANISH KUMAR
VILLAGE AND POST AHAMDPUR, UTTAR PRADESH,
247451

Roll No - 2226

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BABU RAM

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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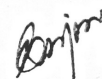
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARVIND KUMAR
VILL AND POST DABATHWA, UTTAR PRADESH,
250341

Roll No - 2227

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. ROOP KISHOR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JITENDRA SINGH
CH-N0-72 GALI NO. 3 DISTRICT AND SESSION COURT
SURAJPUR GREATER NOIDA , UTTAR PRADESH,
201306

Roll No - 2228

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAN SINGH

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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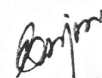
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDRA BHAURAO DHOKE
R/O BABADEEP SINGH NAGAR PLOT NO. 269 NEAR
CHURCH NARI, MAHARASHTRA, 440026

Roll No - 2229

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHAURAO DEORAO DHOKE

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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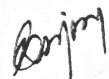
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARI SHANKAR MISHRA
VILLAGE MAJHLE GAON POST SEMARI
PURSHOTTAMPUR , UTTAR PRADESH, 228159

Roll No - 2230

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI BHAGOUTI PRASAD MISHRA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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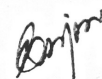
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ROSHAN KUMAR
149 SHRADDHA VIHAR COLONY SATRIKH ROAD
CHINHAT, UTTAR PRADESH, 226028

Roll No - 2231

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SRI RAJARAM

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Photograph

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT SINGH TIWARI
VIRAT NAGAR COLONEY GALI NO. 1 PANNA ROAD ,
MADHYA PRADESH, 485001

Roll No - 2232

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI M.S. TIWARI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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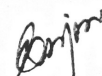
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. PREETI BUDHIA
SHREE RADHA VASTRALAYA MAIN ROAD SURAJPUR,
CHHATTISGARH, 497229

Roll No - 2233

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SURESH GOYAL

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GHANSHYAM PRASAD PANDEL
B-4 SINDHU VATIKA NEAR BY MARUTI RESIDENCY
AMLIDIH , CHHATTISGARH, 492006

Roll No - 2234

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE SHRI JEEVAN LAL PANDEL

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

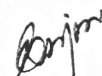
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIVEK AHUJA
157 MAHAJANI TOLA FAIZABAD AYODHYA, UTTAR
PRADESH, 224001

Roll No - 2235

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAJPAL AHUJA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RENU CHOUDHARY
H.NO. 236 S.T.N. 07 NEW DEFENCE COLONY
MURADNAGAR W.NO. 04, UTTAR PRADESH, 201206

Roll No - 2236

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI ASVIR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIJENDER KUMAR VATS
SHRI KESHAV KUNJ APARTMENTS FLAT NO. 206
SECTOR-17 POCKET-D DWARKA, DELHI, 110078

Roll No - 2237

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI JAI BHAGWAN VATS

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SAURABH SINGH
B-32/32-77 SAKET NAGAR COLONY LANKA
VARANASI, UTTAR PRADESH, 221005

Roll No - 2238

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SURENDRA NATH SINGH

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Paper I LAW

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEVCHARAN
VILLAGE- AROUD, POST- LATABOD, CHHATTISGARH,
491226

Roll No - 2239

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI KHOMDHAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GOVINDA KUNDU
VILLAGE- SETH COLONY, POST AND P.S.-
KALIYAGANJ, WEST BENGAL, 733129

Roll No - 2240

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LT. JAGANNATH KUNDU

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NALINI RANJAN SRIVASTAVA
VILLAGE- MURIYARI, POST- MURIYARI, VIA-
MANIAR, UTTAR PRADESH, 277207

Roll No - 2241

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAJENDRA PRASAD SRIVASTAVA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Paper I LAW

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUN HARINARAYAN UPWANSHI
PUSHPKUNJ, 1ST FLOOR, AYODHYA NAGAR, RING
ROAD, MAHARASHTRA, 441614

Roll No - 2242

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HARINARAYAN G. UPWANSHI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

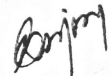
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANTOSH KUMAR RAI
SENIOR M.I.G.- 309, BLOCK-B, VIJETA COMPLEX, NEW
RAJENDRA NAGAR, RAIPUR, CHHATTISGARH, 492006

Roll No - 2243

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI LATE BANSI BAHADUR RAI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2244

Candidate's Name & Address

MR. ANUJ KUMAR SAHNI
201 KARANPUR DEHRADUN, UTTARAKHAND, 248001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI KRISHAN LAL SAHNI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

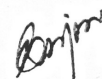
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KUMAR NAYAK
AT.- SITABORDI PADA, PO- BHAWANIPATNA, ODISSA,
766001

Roll No - 2245

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BANAMBAR NAYAK

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SURJEET KUMAR LAHREY
VILLAGE- CHHITAPAR, PO.- DAUKAPA, TAH.- LORMI,
CHHATTISGARH, 495115

Roll No - 2246

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI NANKA LAHREY

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. YUDHESWARI VAISHNAV
SURYA VIHAR LINGIYADIH, SIPAT ROAD,
CHHATTISGARH, 495006

Roll No - 2247

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MANISHANKAR VAISHNAV

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Photograph

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MANOJ KUMAR
69A, POCKET B, ASHOK VIHAR, PHASE-2, DELHI,
110052

Roll No - 2248

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE SH. RAMKANWAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Paper II LAW

Issuing Authority



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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VINAY KUMAR
5/170 NEHRU PARK, BAHADUR GARH, HARYANA,
124507

Roll No - 2249

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SH. HUKAM CHAND SHARMA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHAKTI SINGH GAHLOT
THAKUR PARA WARD NO.-5, KHAIRAGARH,
CHHATTISGARH,

Roll No - 2250

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI LATE GAUTAM SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ABHAS KUMAR
FLAT NO. A, C-37, CHHATARPUR ENCLAVE PHASE-2 ,
DELHI-74, DELHI,

Roll No - 2251

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE B.N. THAKUR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MUKESH KUMAR
VILLAGE- SHOKHARA-2, POST- BARAUNI, P.S.-
PHULWARIA, BIHAR, 851112

Roll No - 2252

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE SHIV SHANKAR RAI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RUTH
BEHIND MAHAWAR SHOP KRISHNA COLONY,
DHOBIGHAT, MADHYA PRADESH, 482001

Roll No - 2253

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI JAYA RAO

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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PAPER

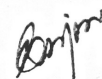
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ANUP KUMAR SINGH
MOH- MIDDHI, POST- BALLIA, UTTAR PRADESH,
277001

Roll No - 2254

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BALESHWAR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

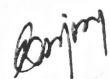
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SHARDA
WZ- 589, SRINAGAR, GALI NO.- 1, SHAKUR BASTI,
DELHI, 110034

Roll No - 2255

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI VIKAS GARG

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

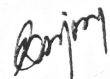
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DINESH SINGH RAJPUT
SHANKAR NAGAR, GADRA CHOWK, WARD NO.10,
CHHATTISGARH, 491001

Roll No - 2256

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI BANWALI SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHAMMAD AIFAJ
SHIXIT NAGAR, G.E. ROAD, WARD NO.-23 B.M.Y.
CHARODA, CHHATTISGARH, 490025

Roll No - 2257

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LT. ABDUL GAFFAR

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Photograph

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8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAUTAM KUMAR TIWARI
CIVIL COURT COMPUND SHED- NO. 29, UTTAR
PRADESH, 224001

Roll No - 2258

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM NARESH TIWARI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YARSAI RAJWADAY
WARD NO. 15 NEAR MISHAN SCHOOL,
PAKHANAPARA, MANENDRAGARH, CHHATTISGARH,
497442

Roll No - 2259

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SHYAMDHAN RAJWADAY

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Date of Examination : 14th November, 2021

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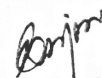
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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHEELA
B-6 SECOND FLOOR MAIN ROAD GREEN FIELDS
FARIDABAD, HARYANA, 121010

Roll No - 2260

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI DHANRAJ

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Date of Examination : 14th November, 2021

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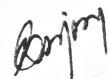
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Issuing Authority



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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2261

Candidate's Name & Address

MR. AJAY KUMAR
244, AVTAR AVENUE, AMRITSAR, PUNJAB, 143001

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM DASS GAMBHIR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2262

Candidate's Name & Address

MR. QUAISAR ALI
SECOND FLOOR, 25/8 SHAKTI NAGAR, DELHI, 110007

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI WAJAHAT HUSSAIN

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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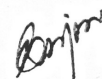
8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NEERAJ BHARDWAJ
H.N. 215 AMBEDKAR ST. NO. 5 MAUJPUR, DELHI,
110053

Roll No - 2263

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI PURAN MAL BHARDWAJ

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

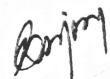
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BIJETA BIJAY VARDHAN
MOH- MADHUBAG PO- ARA P.S- NAWADA, BIHAR,
802301

Roll No - 2264

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI BIJAY KUMAR SINHA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAMBIR
M-7, M BLOCK LAWYERS COMPLEX CIVIL WING TIS
HAZARI COURT, DELHI, 110054

Roll No - 2265

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI LATE SH BHOOP SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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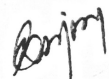
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Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. GAGAN VAISHNAV
GAGAN VAISHNAV SEC I, SHIVANANDNAGAR
KHAMTARAI, CHHATTISGARH, 492008

Roll No - 2266

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LT. B.S. NARAYANA VAISHNAV

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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8:00 A.M. to 11:00 A.M.

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Issuing Authority



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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SHIPRA JHA
SONPUR ROAD NARAYANPUR, CHHATTISGARH,
494661

Roll No - 2267

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE SHRI YATINDRA KUMAR JHA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2268

Candidate's Name & Address

MRS. RACHNA SHUKLA
11/923, INDRA NAGAR, UTTAR PRADESH, 226016

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI PRAMOD KUMAR SHUKLA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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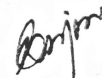
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ALKA SAGAR
6, KAILASH NAGAR OPPOSITE P.G. COLLEGE DHAR,
MADHYA PRADESH, 454001

Roll No - 2269

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI RAJESH SAGAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Date of Examination : 14th November, 2021

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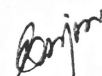
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RANJANA GAUTAM
31 NAV JAGRITI APARTMENTS VASUNDHRA
ENCLAVE, DELHI, 110096

Roll No - 2270

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI DR. NAIPAL SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. SAROJ GUPTA
SHIV NIWAS KUSHALALPUR LAKHE NAGAR WARD,
CHHATTISGARH, 492001

Roll No - 2271

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SHRI SHIV SHAMBHU GUPTA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MANU BALA
FLAT NO.-72, JUPITER APPARTMENTS, VIKAS PURI,
DELHI, 110018

Roll No - 2272

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SH PUJYA KR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJNISH TIKAM
HARAM PARA, PO.- GEEDAM, CHHATTISGARH, 494441

Roll No - 2273

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI CHHABI LAL TIKAM

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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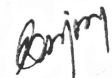
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJAY KUMAR
VILLAGE AND POST- TENDUNI, P.S.- JAGDISHPUR,
BIHAR, 802158

Roll No - 2274

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SRI RAJANAND SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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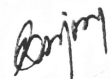
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRABHAKAR S DEOGHAR
D- 33/30, KHALISPURA, DASHASWMEHDH , UTTAR
PRADESH, 221001

Roll No - 2275

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DR. S.K. SHASTRI DEOGHAR

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MEETENDRA SINGH MARAN
404-B, RAJDEEP RESIDENCY, D- SECTOR, NEHRU
NAGAR, MADHYA PRADESH, 462003

Roll No - 2276

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SHRI SHIV PRASAD SINGH MARAN

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BIRANJAN KUMAR SINGH
KUYA COLLIERY, PS- TISRA, PO- JHARIA,
JHARKHAND, 828111

Roll No - 2277

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BUDHAN SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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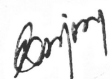
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANJEEV KUMAR TOMAR
H.NO.- 192/4, GALI NO.-4, NEHRU NAGAR GARH
ROAD, UTTAR PRADESH, 250002

Roll No - 2278

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI HIMANCHAL SINGH TOMAR

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. REENA DEHARI
SUBHASH CHOWK, KESHKAL PO- KESHKAL,
CHHATTISGARH, 494331

Roll No - 2279

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI D.L. DEHARI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. YUSUF JAMAL
6/5013, GRACE ACADEMY SCHOOL, NOOR BASTI,
UTTAR PRADESH, 247001

Roll No - 2280

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JAMEEL UR RAHMAN

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JYOTI PRAKASH MESHARAM
PLOT B/699, STREET - 22, SMIRTI NAGAR, BHILAI,
CHHATTISGARH, 490001

Roll No - 2281

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI JAI CHAND MESHARAM

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Date of Examination : 14th November, 2021

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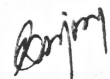
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NARSINGH KSHATRIYA
NEAR SHIVGHAT OLD SARKANDA, CHHATTISGARH,

Roll No - 2282

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI CHANDRAPAL SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

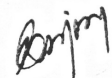
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ASAD ULLA KHAN
WARD NO. 1, NEAR CHHOTI MASZID, SOHAGPUR,
MADHYA PRADESH, 484001

Roll No - 2283

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MD. WAHDER KHAN

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SUSHIL KUMAR MANIKPURI
VILLAGE- PASID, PO- PASID, VIA- BILHA,
CHHATTISGARH, 495224

Roll No - 2284

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI JAITA DAS PANT

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SHIV SHANKAR BHARTI
LIG- 07, HOUSING BOARD COLONY, SAMEPALI, PO-
BANKIMONGRA, CHHATTISGARH, 495447

Roll No - 2285

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI VIKARMA BHARTI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAHUL SHRIVASTAVA
PRAGATI NAGAR, GHOSH LANE, OPP. OLD GARBA
GROUND LAKHE NAGAR, RAIPUR, CHHATTISGARH,
492001

Roll No - 2286

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI DR. S.K. SHRIVASTAVA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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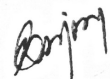
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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. RANJANA DUTTA
LIG- 72, PHASE- 2, R.P. NAGAR, CHHATTISGARH,
495677

Roll No - 2287

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI LATE SHRI M.L. CHAUDHURI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KALPANA CHOURASIYA
MANDIR MASJID CHOURAHA, AZAD WARD, TAHSEEL
HATTA, MADHYA PRADESH, 470775

Roll No - 2288

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI RAJKUMAR CHOURASIYA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. JAGAT MOHAN BIND
BARIBAG, LANKA, PO- HEAD PO-GHAZIPUR , UTTAR
PRADESH, 233001

Roll No - 2289

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI RAM JANAM RAM

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2290

Candidate's Name & Address

MR. DEVESH DUTT PRAJAPATI
BANSPARA WARD, DHAMTARI, CHHATTISGARH,

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI MR. H.R. PRAJAPATI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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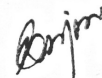
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Paper II LAW

Issuing Authority



Registrar General

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Date :

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU. RUKHMANI
VILLAGE- CHUNKTTA, PO- SELUD, CHHATTISGARH,
491107

Roll No - 2291

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI GAJADHAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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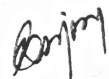
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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PANKAJ KUMAR SRIVASTAVA
9/7/6A, DANDIYA ALLAHPUR, UTTAR PRADESH,
211006

Roll No - 2292

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI CHHAVI NATH SRIVASTAVA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. ARUNASHU DUBEY
VILLAGE- AMARA, PO-KANDWA, UTTAR PRADESH,
221106

Roll No - 2293

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI NALIN KUMAR DUBEY

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
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Date :

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2294

Candidate's Name & Address

MR. VIDYA NAND GUPTA
PURANA BAZAR, LAKHERI, RAJASTHAN, 323615

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI MOHAN LAL GUPTA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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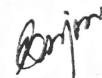
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKASH HOODA
H.NO. 96/1, DEVI PURA, BARODA ROAD, GOHANA,
HARYANA, 131301

Roll No - 2295

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAJENDER SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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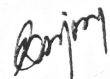
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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ANUJA DIXIT
V/P PAKARI DIXIT, UTTAR PRADESH, 273302

Roll No - 2296

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI KRISHNA MURARI DIXIT

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
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Photograph

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on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

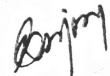
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEEPAK GUPTA
LODHO KI GALI, MAIN MARKET, SOJAT CITY,
RAJASTHAN, 306104

Roll No - 2297

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI RAM CHANDRA GUPTA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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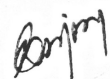
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Issuing Authority



Registrar General

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DEVENDRA KUMAR VYAS
SHREEJI NIWAS, AWASTHIYON KA BAS SOJAT CITY,
RAJASTHAN, 306104

Roll No - 2298

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SURENDRA KUMAR VYAS

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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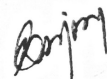
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Issuing Authority



Registrar General

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Date :

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVISH KUMAR
C/O RAJIV SINGH, B- 404, DHOOT TIMES RESIDENCY
SECTOR- 63, HARYANA, 122011

Roll No - 2299

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BALWANT KUMAR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. AARTI SINGH
H- 122, SECTOR- 23, SANJAY NAGAR, UTTAR
PRADESH, 201001

Roll No - 2300

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SACHIN SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Paper II LAW

Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

HIGH COURT OF CHHATTISGARH BILASPUR

ADMIT-CARD

Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT

Candidate's Name & Address

MS. PUSHPA RAWAT
C-2, TRANSIT HOSTEL, IN FRONT OF ST. ALLOYSUIS
SCHOOL, NEAR NAKTADANA, TANAKPUR ROAD,
UTTAR PRADESH, 262001

Roll No - 2301

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI LATE RAM NARAYAN

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SAURABH JOSHI
D- 79, PANCHSHEEL ENCLAVE, DELHI, 110017

Roll No - 2302

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI ROMESH KUMAR JOSHI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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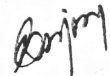
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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KUMAR CHAUDHARY
FLAT NO. 4 A , GODWIN APARTMENT, GOLDEN
ENCLAVE, OPPOSITE NC PARK, LOHGARH ROAD,
ZIRAKPUR, SAS NAGAR , PUNJAB, 140603

Roll No - 2303

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. KHUSHAL CHAND

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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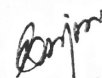
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Signature of Candidate :-

Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJKUMAR
CONSULTATION ROOM, LAWYERS CHAMBER,
BLOCK- I, DELHI HIGH COURT, DELHI, 110001

Roll No - 2304

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI DALCHAND YADAV

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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**HIGH COURT OF CHHATTISGARH
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ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR
VILLAGE- ARSANDEY, PO- BOREYA, PS- KANKE, ,
JHARKHAND, 834006

Roll No - 2305

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI BHOLA SAHU

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VAIBHAV SINGH BHADANA
H.NO.- 54 A, POCKET- B SFS FLATS, MAYUR VIHAR- 3 ,
DELHI, 110096

Roll No - 2306

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SBS CHAUDHARY

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR
H.N.- 675/29, GALI NO. - 2, MAHALNA ROAD, VIKAS
NAGAR, , HARYANA, 131001

Roll No - 2307

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI VIKRAM SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SARIKAN TOPPO
ADARSH NAGAR, KOKAR CHOWK, PO- G.P.O, PS-
SADAR,, JHARKHAND, 834001

Roll No - 2308

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI IRKUS TOPPO

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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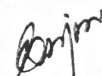
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BOLLU VISHAL GOUTHAM
PLOT NO. 95/B, BAPUNAGAR, ROAD NO. 4, CHINTAL
QUTHBULAPUR MANDAL, R.R., TELANGANA, 500054

Roll No - 2309

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI B. RAMESH KUMAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

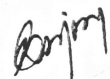
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMT. MAMTA SINGH
C/O MOTILAL TIWARI, 12/162, NEAR VANDANA VIKAS
SCHOOL KUTEHI,, MADHYA PRADESH, 486001

Roll No - 2310

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI AJEET KUMAR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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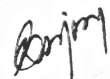
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NILESH GULABRAO GAIKWAD
C/O ADV. GUNRATAN T. RAMTEKE, NIT QUARTER E/4,
KAPIL NAGAR, NARI ROAD, , MAHARASHTRA, 440026

Roll No - 2311

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI GULABRAO GANPAT GAIKWAD

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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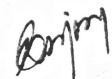
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Issuing Authority



Registrar General

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. VIKRAM DAHIYA
H.NO. 24/111, NEAR CRZ SCHOOL SONEPAT,
HARYANA, 131001

Roll No - 2312

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. GULZAR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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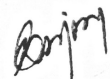
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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TARA CHAND KOSHLE
KATORA TALAB, NEAR LITTLE FLOWER SCHOOL, ,
CHHATTISGARH, 492001

Roll No - 2313

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI G.D. KOSHLE

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RACHNA GAUTAM
FAZILGANJ UMARIA WARD NO 4, UMARIA, MADHYA
PRADESH, 484661

Roll No - 2314

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :
SHRI SANDEEP GAUTAM

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. MOHAMMAD TAUHID KHAN
VILLAGE AND PO- URLA, BMY, CHARODA,
CHHATTISGARH, 490025

Roll No - 2315

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI MOHAMMAD TUFAIL KHAN

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Date of Examination : 14th November, 2021

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PAPER

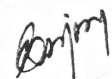
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AMIT KUMAR VERMA
BESIDE KODA PETROL PUMP, HATIA, TUPUDANA
ROAD, HATIA, JHARKHAND, 834003

Roll No - 2316

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI SRI LALA RAMCHANDRA VERMA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. DINESH KUMAR
WARD NO. 26, H.NO. 1095, VILLAGE- KALUPUR,,
HARYANA, 131001

Roll No - 2317

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI HOSHIAR SINGH

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RISHI KUMAR SHARMA
VILLAGE AND PO- TUMGAON, TEH- MAHASAMUND,,
CHHATTISGARH, 493445

Roll No - 2318

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI SHASHI KUMAR SHARMA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAVINDER SINGH
DR. RAVINDER S. MALIK, ADVOCATE, HN OLD-
28/229, NEW- 350B, WARD- 26, WEST RAMNAGAR,,
HARYANA, 131001

Roll No - 2319

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI VIRENDER SINGH

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

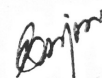
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PRADEEP KUMAR
H.NO. 208/20, MANDIR WALI GALI, AZAD NAGAR,
KANHELI ROAD,, HARYANA, 124001

Roll No - 2320

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI SH. RAMPHAL DAHIYA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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PAPER

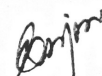
8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. AKHILESH KUMAR SINGH
CHAMBER NO. 498, 1ST FLOOR, PATIYALA HOUSE
COURT, DELHI, , DELHI,

Roll No - 2321

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI JAI KUMAR SINGH

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RUCHIR JHAWAR
F- 5/11, FRIENDS RESIDENCY, SARKANDA, ,
CHHATTISGARH,

Roll No - 2322

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI RAJESHWAR LAL JHAWAR

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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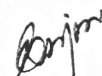
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
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responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRAHAS SAHU
IN FRONT OF NAVJYOTI VIDYALAYA, WARD NO. 1,
KHARIAR ROAD,, ODISSA, 766104

Roll No - 2323

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :

SHRI DINESH CHANDRA SAHU

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. SANDEEP KUMAR SONI
NEW SAHKARI KARMCHARI COLONY, KUSHALPUR, ,
CHHATTISGARH, 492001

Roll No - 2324

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI LT. MURTI LAL SONI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. NILANJANA CHAUHAN
124, CASABLANCA BUILDING, OPPOSITE WORLD
TRADE CENTRE, CUFFE PARADE, , MAHARASHTRA,
400005

Roll No - 2325

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name :

SHRI VARUN KHANNA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

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8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. BHUPENDRA KUMAR SAHU
NEAR SHIV MANDIR SAHU PARA DANGANIYA,,
CHHATTISGARH, 492010

Roll No - 2326

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LT. KANHAIYA LAL SAHU

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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8:00 A.M. to 11:00 A.M.

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. ARUNA MISHRA
NEAR RAILWAY COLONY , WARD NO. - 6, POST, PS-
MANDIR HASAUD,, CHHATTISGARH,

Roll No - 2327

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI HARISHANKAR MISHRA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

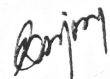
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. RANILAKSHMI SAHU
NEAR SHIV MANDIR SAHU PARA DAGANIYA, ,
CHHATTISGARH, 492001

Roll No - 2328

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI BHUPENDRA KUMAR SAHU

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. KU. MINI SONI
LIG- I, H.NO. 50, SECTOR- 4, DEEN DAYAL UPADHAYA
NAGAR , , CHHATTISGARH, 492010

Roll No - 2329

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI MR. KANHAIYA LAL SONI

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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PAPER

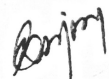
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RAJESH KUMAR TRIPATHI
RUWABANDHA SECTOR, B.S.P. Q. NO. 31/A, BHILAI, ,
CHHATTISGARH, 490006

Roll No - 2330

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI LATE RAJENDRA PRASAD TRIPATHI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. PANKAJ KUMAR KHEDKAR
POST OFFICE GALI TIKARAPARA, RAMDAS NAGAR, ,
CHHATTISGARH, 495004

Roll No - 2331

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI D S KHEDKAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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PAPER

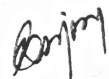
8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MS. UPASANA MEHTA
TAPASYA VIHAR, SEEPAT ROAD, NEAR PATWARI
TRAINING CENTER, , CHHATTISGARH, 495006

Roll No - 2332

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI SHRI H.K. MEHTA

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

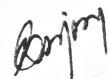
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. CHANDRASHEKHAR AGRAWAL
A-4, NEAR KHALLARI MANDIR, IN FRONT OF PS CITY
NEW CHANGORA BHATA, , CHHATTISGARH, 492001

Roll No - 2333

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI GANESH PRASAD AGRAWAL

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. SMITA TIWARI
B/1-32 , LOKMANYA SOCIETY, NEAR GOAL CHOWK,
D.D. NAGAR, , CHHATTISGARH, 492001

Roll No - 2334

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :
SHRI PANKAJ KUMAR

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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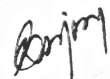
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. POOJA AGRAWAL
K.L. AGRAWAL, VAISHALI NAGAR ROAD VINOBA
NAGAR, BILASPUR,, CHHATTISGARH, 495001

Roll No - 2335

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI SONU AGRAWAL

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

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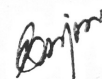
8:00 A.M. to 11:00 A.M.

Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. NITESH CHANDRA SHUKLA
BEHIND JAYKA RESTAURANT RAJENDRA NAGAR,
GANDHINAGAR, , CHHATTISGARH, 497001

Roll No - 2336

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI SHRI NARESH CHANDRA SHUKLA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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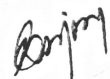
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Paper I LAW

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Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. TIKAM LAL SAO
VILLAGE AND PO- TILKEJA, VIA- BHAISMA, ,
CHHATTISGARH, 495674

Roll No - 2337

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :
SHRI NIRMAN PRASAD SAO

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

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Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RADHESHYAM NAGVANSHEE
B- 15, BASANT CORNER, NEAR SITAVIHAR, AVANTI
VIHAR,, CHHATTISGARH,

Roll No - 2338

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI M.K. NAGVANSHI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. RANDEEP SINGH SALUJA
RANDEEP SINGH SALUJA ADVOCATE, BEHIND
GURUDAWARA, WARD NO. 08, THANA AND TEH-
BASNA, PO- BASNA,, CHHATTISGARH, 493554

Roll No - 2339

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name :

SHRI TRILOK SINGH SALUJA

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

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Paper II LAW

Issuing Authority



Registrar General

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Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Roll No - 2340

Candidate's Name & Address

MR. KAMLESH KUMAR DIXIT
AT/PO- SARA BONG, PS- NUAPADA,, ODISSA, 766105

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI JITENDRA KUMAR DIXIT

Examination Centre :
ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

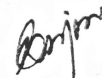
8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
4. You are required to follow the instructions as mentioned on the answer sheet.
5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
9. There is no provision for the supplementary answer Sheet.
10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri
..... a candidate for District Judge (Entry Level)
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh
responsible if I get infected with Covid-19 during my appearance in the instant
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :-

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020
DIRECT RECRUITMENT**

Candidate's Name & Address

MRS. MRS. LEENA AGRAHARI
SMT. LEENA AGRAHARI ADVOCATE DISTRICT
COURT BILASPUR, CG, ROOM NO.- 05,,
CHHATTISGARH,

Roll No - 2341

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name :

SHRI MR. GIRISH AGRAHARI

Examination Centre :

ST. VINCENT PALLOTTI SR. SEC. SCHOOL 27 KHOLI,
MANGALA, BILASPUR

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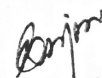
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Date :

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